

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1532/2020

This the 22nd day of April, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

HON'BLE MR. DINESH SHARMA, MEMBER (A)

Kanchan Singh, 37 years, S/o Sh. Shanker Singh, R/o Village Sunarian, Tehsil
Pouni, District Reasi

.....Applicant

(Advocate:- Mr. Sandeep Singh)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary, Home
Department, Civil Secretariat, Srinagar and 2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER

ORAL

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

The TA arises out of an SWP No.2461/2020 (TA No.1532/2020) claiming the relief for the post of S.P.O. (Special Police Officer). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**

